

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--------------------------|------------------|-----------------|---|-------------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 100509/2017 | The State Dongri Police Station Vs Monu Pehlad Malvi | |
| <u>EVIDENCE</u> | | | | |
| 2 | POCSO SPL CASE | 1000597/2018 | The State of Chunabhatti Police Station Vs Devmunni @ Shinku Bridgemohan Pande | PP |
| 3 | POCSO SPL CASE | 100142/2019 | The State -Nehru Nagar Police Station Vs Nitin Dilip Gaikwad @ Aana | PP |
| 4 | POCSO SPL CASE | 100318/2019 | The State of Maharashtra - Mankhurda Police Station Vs Vishal Vetral Galphode | PP |
| <u>CHARGE</u> | | | | |
| 5 | POCSO SPL CASE | 1000620/2018 | The State of Vinoba Bhave Nagar Police Station Vs Sumeet Yashvant Lanke | PP |
| 6 | POCSO SPL CASE | 100648/2018 | The State of Chembur Police Station Vs Sanjay Raju Singh | PP |
| <u>COMPLIANCE</u> | | | | |
| 7 | POCSO SPL CASE | 1000446/2018 | The State of Navghar Police Station Vs Manoj Ashok Sardar | PP |
| <u>APPEARANCE</u> | | | | |
| 8 | POCSO SPL CASE | 1000399/2018 | Shivaji Park Police Station Vs Sudhirsingh Narayan Singh | PP |
| 9 | POCSO SPL CASE | 1000419/2018 | The State of R.A.K. Marg Police Station Vs Rizwan Husain Isral Husain Khan | PP |

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|--------------|-------------------|-----------------|---|-------------------------|
| 10 | POCSO SPL CASE | 100679/2019 | The State of Maharashtra - Trombay Police Station Vs Pratapchandra Muleshwar Bouraha | PP |
| 11 | POCSO SPL CASE | 100700/2019 | The State of Maharashtra - Vinobha Bhave Nagar Police Station Vs Mohammad Tafujjal Mohammad Abdul Salam Hussain | PP |
| 12 | POCSO SPL CASE | 100702/2019 | The State of Maharashtra - Parksite Police Station Vs Jay Indra Singh @ Madisan | PP |
| 13 | REMAND APPL POCSO | 100380/2020 | The State Of Maharashtra Through BKC Police Station Vs Rafiq Abdul Majid Ansari | PP |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|----------------|--------------|--|------------------|
| <u>JUDGMENT</u> | | | | |
| 1 | POCSO SPL CASE | 100087/2018 | The State of Ghatkopar Police Station Vs Peter @ Augustin Augnail Desoza | |
| (Main Matter REMAND APPL POCSO/0101050/2017) | | | | |
| <u>ARGUMENTS</u> | | | | |
| 2 | POCSO SPL CASE | 100234/2015 | The State DCB CID Unit X Vs Shivkumar @ Shiva Ramlakhan Rana | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 3 | POCSO SPL CASE | 100118/2016 | THE STATE OF D.B. MARG POLICE STATION. Vs MAHEFUZ IRFAN ANSARI | |
| 4 | POCSO SPL CASE | 100210/2017 | DEONAR POLICE STATION Vs MOHD. IRSHAD @ IMRAN KUTUBUDDIN | |
| 5 | POCSO SPL CASE | 100025/2018 | The State Mulund Police Station Vs Deepak Madhukar Mane | |
| 6 | POCSO SPL CASE | 1000604/2018 | The State of Vinoba Bhawe Police Station Vs Luies Rujario Farnadis | PP |
| <u>EVIDENCE</u> | | | | |
| 7 | POCSO SPL CASE | 100256/2016 | THE STATE OF TROMBAY POLICE STATION. Vs SURAJ ANAND BASTE | |
| 8 | POCSO SPL CASE | 100339/2017 | COLABA POLICE STATION Vs LAXMAN VALLYA TANDEL | |
| <u>REPLY/SAY</u> | | | | |
| 9 | POCSO SPL CASE | 100710/2019 | The State of Maharashtra - Pantnagar Police Station Vs Ashok Vishwanath Kamble | PP |

CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 06-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|---|--|
| 10 | ABA | 101101/2020 | Raja Adiwai and Ors. 2 Vs The State of Maharashtra Through BKC Police Station | Dhanashree M. Lad, Khan Abdul Aziz |
| <u>APPEARANCE</u> | | | | |
| 11 | POCSO SPL CASE | 100185/2018 | The State of Shivajinagar Police Station Vs Meheebub Chand Shaikh | |
| (Main Matter REMAND APPL POCSO/0100157/2018) | | | | |
| 12 | POCSO SPL CASE | 1000593/2018 | The State of Mulund Police Station Vs Imtiyaj Istiyak Sayyad | PP |
| 13 | POCSO SPL CASE | 100653/2018 | The State of Nagpada Police Station Vs Rizwan Irfan Sayyad | PP |
| 14 | POCSO SPL CASE | 100692/2018 | The State of Tormbay Police Station Vs Mohammd Sadre Aalam Abdul Sattar Ansari | PP |
| 15 | POCSO SPL CASE | 100715/2019 | The State of Maharashtra - Wadala Police Station Vs Rajesh @ Shambho Kanhaya Gosai @ Kanhaya Gari | PP |
| 16 | POCSO SPL CASE | 100718/2019 | The State of Maharashtra- Vikhroli Police Station Vs Chetan Manohar Gaykar | PP |

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|------------------|-----------------|--|-------------------------|
| (Urgent Cases) | | | | |
| <u>HIGH COURT EXPEDIATED TIME BOUND</u> | | | | |
| 1 | POCSO SPL CASE | 100051/2017 | BHANDUP POLICE STATION. Vs AHAMAD RAZAK SHAIKH | Adv. Roy |
| <u>ARGUMENTS</u> | | | | |
| 2 | POCSO SPL CASE | 100393/2015 | The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan | |
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 3 | POCSO SPL CASE | 100591/2017 | The State Nirmal Nagar Police Station Vs Faziulla Abdul Rauf Sayyed | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 4 | POCSO SPL CASE | 100415/2015 | The State of Govandi Police Station Vs Rajuprasad Mani Mahato | |
| 5 | POCSO SPL CASE | 100551/2015 | The State of Dharavi Police Station Vs Mohd. Gous Harun Khan | |
| 6 | POCSO SPL CASE | 100191/2016 | THE STATE OF BANDRA POLICE STATION. Vs SAMSON RAHUL WANKHEDE. | |
| 7 | POCSO SPL CASE | 100263/2016 | THE STATE OF CHUNABHATTI POLICE STATION. Vs VISHAL HARI TAIYDE | |
| <u>EVIDENCE</u> | | | | |
| 8 | POCSO SPL CASE | 100285/2019 | The State of Maharashtra - Wadala Police Station Vs Rahul @ Assaful Alam Shaikh | PP |
| <u>APPEARANCE</u> | | | | |
| 9 | POCSO SPL CASE | 100082/2019 | The State of Vinobha Bhawe Nagar Police Station Vs Azim Ahmed Shaikh | PP |

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|--------------|------------------|-----------------|---|-------------------------|
| 10 | POCSO SPL CASE | 100265/2019 | The of State Maharashtra - R.A.K. Marg Police Station Vs Shreeram Pabbar Rajbhar | PP |
| 11 | POCSO SPL CASE | 100286/2019 | The State of Maharashtra - Deonar Police Station Vs Sultan Sohil Sayyed | PP |

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-10-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|----------------|--------------|---|------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 100289/2016 | THE STATE OF GHATKOPER POLICE STATION. Vs DIPAK PRAKASH MENE | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 2 | POCSO SPL CASE | 100280/2016 | THE STATE OF BANDRA POLICE STATION. Vs MOHD. DANISH MOHD. SHAMSHUDDIN PATHAN. | |
| 3 | POCSO SPL CASE | 1000464/2018 | The State of Dharavi Police Station Vs Vinodprasad Laxman Mahato @ Mandal | PP |
| <u>EVIDENCE</u> | | | | |
| 4 | POCSO SPL CASE | 100680/2018 | The State of Maharashtra Trombay Police Station Vs Machindra Jalindar Suryavanshi | APP |
| <u>CHARGE</u> | | | | |
| 5 | POCSO SPL CASE | 100281/2019 | The State of Maharashtra - Chunabhatti Police Station Vs Mahadeo Janardhan Jagtap | PP |
| <u>APPEARANCE</u> | | | | |
| 6 | POCSO SPL CASE | 100366/2017 | GHATKOPER POLICE STATION Vs FULCHAND MANIK KASBE | |
| 7 | POCSO SPL CASE | 100167/2018 | The State of Park Site Police Station Vs Jaydeep Shantilal Gohil | |
| (Main Matter REMAND APPL POCSO/0100977/2017) | | | | |
| 8 | POCSO SPL CASE | 1000628/2018 | The State of Santacruz Police Station Vs Sayyed Abudl Hussen Mhinazamme Bashirmir | PP |
| 9 | POCSO SPL CASE | 100118/2019 | The State of Cyber Police Station Vs Samsher Gulam Khan | PP |

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| 10 | REMAND APPL POCSO | 100279/2019 | The State- Ghatkopar Police Station Vs Aamjya @ Pathan Barkatali Shaikh | |
| 11 | POCSO SPL CASE | 100291/2019 | The State of Maharashtra - Nehru Nagar Police Station Vs Rohit Sanjay Hatangale | PP |
| 12 | SPL.CASE | 100596/2020 | STATE GOVERNMENT OF BHANDUP POLICE STATION Vs MUJAHIDDIN TAUFIQ AHAMAD SHAIKH | PP |
| 13 | SPL.CASE | 100595/2020 | THE STATE OF MAHARASHTRA Vs Maqbool ahmad Shaikh @ Mohd. Ali Shaikh | PP |

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 09-10-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|---|----------------|-------------|---|------------------|
| <u>ARGUMENTS</u> | | | | |
| 1 | POCSO SPL CASE | 100139/2015 | The State Govandi Police Station Vs John Michal Desoza | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 2 | POCSO SPL CASE | 100354/2015 | The State of D.N.Nagar Police Station. Vs Imran Abdulla Khan | |
| 3 | POCSO SPL CASE | 100072/2018 | The State of Kherwadi Police Station Vs Mohd. Irshad Mohd. Ismile Siddhiqui | |
| (Main Matter REMAND APPL POC SO/0101043/2017) | | | | |
| <u>EVIDENCE</u> | | | | |
| 4 | POCSO SPL CASE | 100436/2015 | THE STATE OF NAGPADA POLICE STATION Vs SURESH PRAKASH SOLANKI AND ANOTHER 01. | |
| 5 | POCSO SPL CASE | 100298/2016 | THE STATE OF MANKHURD POLICE STATION. Vs PRAKASH SHIVAJI CHAVAN | |
| 6 | POCSO SPL CASE | 100563/2016 | R.C.F.. POLICE STATION. Vs SIKANDAR JAMAI SHAIKH | |
| <u>CHARGE</u> | | | | |
| 7 | POCSO SPL CASE | 100277/2018 | STATE GOVERNMENT Vikhoroli Police Station Vs Shubham Sharad Wankhede | |
| <u>APPEARANCE</u> | | | | |
| 8 | POCSO SPL CASE | 100396/2015 | The State of Tilaknagar Police Station. Vs Guruprit Jasvinder Singh | |
| 9 | POCSO SPL CASE | 100104/2017 | NAGPADA POLICE STATION. Vs JAMIR AHAMAD KHAN | |
| 10 | POCSO SPL CASE | 100306/2017 | TROMBAY POLICE STATION Vs AJMAL HUSSAIN SHAIKH | |

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| 11 | POCSO SPL CASE | 100019/2018 | The State of Bhandup Police Station Vs Arvind Dadarav Tayde @ golya | |
| 12 | POCSO SPL CASE | 1000600/2018 | The State of Shaunagar Police Station Vs Suraj Narsappa Mehetare | PP |
| 13 | POCSO SPL CASE | 100298/2019 | The State of Maharashtra - Kanjurmarg Police Station Vs Chetan Vishnu Gavade | PP |
| 14 | POCSO SPL CASE | 100745/2019 | The State of Maharashtra - Mankhurd Police Station Vs Saleem Arif Qureshi | PP |
| 15 | SPL.CASE | 100629/2020 | STATE GOVERNMENT OF KALACHOWKI POLICE STATION MUMBAI Vs TEJASASHOK SAVANT | PP |
| <u>REPORT</u> | | | | |
| 16 | POCSO SPL CASE | 100089/2015 | The State Wadala T.T P.S Vs Shafiq Abdul Rashid Shah | |
